



2025:DHC:7911-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 785/2022 & CM APPL. 2204/2022
MR. VED PRAKASHPetitioner
Through:
versus

UNION OF INDIA & ANR.Respondents
Through: Mr. Vivek Goyal, CGSPC with
Mr. Gokul Sharma, Adv.
AC Bimalendu Pradhan, Insp Prahladan and
CT Manoj Kumar

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA
ORDER (ORAL)

% **09.09.2025**

C.HARI SHANKAR, J.

1. None appears for the petitioner. There was no appearance on behalf of the petitioner on the last date of hearing either.
2. The writ petition is dismissed for default and non-prosecution.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

SEPTEMBER 9, 2025/NG